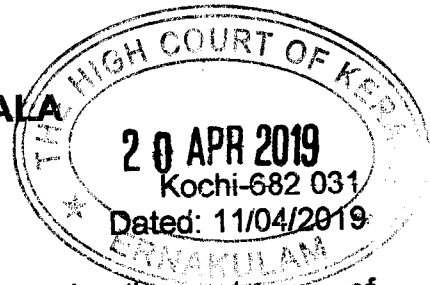


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THE HIGH COURT OF KERALA

035392



High Court establishment:-filling up of the vacancy in the category of Duplicator Operator- orders issued.

Read:- 1. High Court Proceedings No. A6-28137/2017 dated 01/02/2019  
2. High Court Official Memorandum of even number dated 22/02/2019

**ORDER No.A3-14898/2019**

Sri.Sriram, Higher Grade Office Attendant, High Court, on the second time bound higher grade scale of pay of ₹ 17500-39500 is appointed by transfer as Duplicator Operator, forthwith, in the scale of pay of ₹ 18000-41500 with a compensatory allowance @ ₹ 1000/- per month for cause list work vice Sri.Akhilesh Mishra, Duplicator Operator, High Court, promoted as Photocopier Operator as per the High Court Proceedings read (1) above.

(By Order)

  
G.Rathi  
Deputy Registrar

To

The person concerned. (to be acknowledged on the Office Copy)  
The Joint Registrars, High Court.  
The Finance Officer, High Court.  
The Private Secretary to Chief Justice, High Court.  
The Assistant Registrars concerned and Chief Librarian, High Court  
The Section Heads concerned.  
The Confidential Assistants to the Registrars and  
the Additional Registrar, General Administration, High Court  
The G (Accounts-II & III) Sections, High Court.  
The Finance Wing, High Court  
The IT Section, High Court (For publishing in the High Court website)  
The A4 Seat, High Court.  
The Administrative Records Section, High Court.  
The File.